

NoC for installing petrol pumps on NHs

†1282. SHRI AMIR ALAM KHAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is mandatory to get no objection certificate from National Highways Authority of India for installing petrol pumps and laying water supply pipelines on National Highways;
- (b) if so, the details thereof;
- (c) the State-wise details of such proposals pending for approval during the last three years;
- (d) the reasons for the pendency of these proposals; and
- (e) the special action taken by Government regarding granting approval?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) Yes Sir. It is mandatory to get no objection certificate through National Highways Authority of India for National Highways which are vested with them, for installing petrol pumps (for which licence deed is required to be signed between MoRTH and oil company) and water supply pipelines as per extant guidelines.

(c) to (e) Request for NoC and their approval are a continuing process. State-wise details are being collected and compiled. Clarifications are to be obtained if the proposal is incomplete in its detail which takes time. Where minor deviations are there, a committee in the Ministry considers them on case to case basis if relaxation is required.

Allocation of funds for NHs in Bihar

†1283. SHRI ALI ANWAR ANSARI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that no adequate fund is being allocated by the Central Government for the construction and repairing of National Highways in Bihar;
- (b) whether it is also a fact that due to shortage of funds and other technical reasons, the fixed targets are not being achieved;
- (c) if so, the amount allocated against the allocation demanded for the various National Highways under Bihar State; and
- (d) the details of Government efforts to complete the National Highways on priority basis according to the schedule?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) No, Sir. There is no shortage of fund. Central Government is providing sufficient fund for the construction and repairs of National Highways in Bihar. The reasons for delay in

†Original notice of the question was received in Hindi.

completion of the projects are, unprecedented flood in the year 2007 and 2008, delay in land acquisition and utility services and slow mobilization of contractor etc.

(c) The details of fund allocated during the last five years for National Highway (Original) and Maintenance & Repair works are given in the Statement (See below).

(d) (i) All out efforts are being made for making the balance encumbrance free site available to contractors.

(ii) Targets are being fixed as per revised work programme and being monitored at every level.

(iii) Frequent meetings by the top officials of Ministry and NHAI with State Government officials are being made to clear the above impediments.

Statement

Allocation of Funds for NHs in Bihar

(Rs. in crore)

A. NH(O) Works:

Year	Allocation	Expenditure
2004-05	60.00	47.45
2005-06	65.00	65.00
2006-07	105.00	97.13
2007-08	83.00	82.82
2008-09	90.00	91.10
2009-10	150.00	41.27*

*Expenditure upto 30.06.2009.

(Rs. in crore)

B. M&R Works:

Year	Allocation	Expenditure
2004-05	46.28	42.40
2005-06	47.66	45.89
2006-07	34.58	32.57
2007-08	30.11	26.75
2008-09	55.10	40.29
2009-10	18.33	6.11**

**Expenditure upto 30.06.2009.

Collection of toll by NHAI

1284. SHRI D. RAJA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state: